- (b) if so, when was it undertaken; and
- (c) if not, why has the assessment not been undertaken and what has been the result of this exercise and whether there was any modification in the scheme thereafter?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) No Sir. However, learning from the experiences of the 1st and 2nd round of bidding under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) and after extensive consultations with stakeholders, Ministry of Civil Aviation has released the revised RCS - UDAN 3.0 documents.

Delay in expansion works of airports in Andhra Pradesh

- 164. SHRI Y.S. CHOWDARY: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that there has been inordinate delay in completion of expansion works being undertaken at various airports in the State of Andhra Pradesh;
 - (b) if so, the details thereof and the reasons therefor; and
 - (c) the steps taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) No, Sir. There is no inordinate delay in completion of expansion work at any of the airports in the State of Andhra Pradesh. Major expansion works are in progress at Vijayawada, Tirupati, Visakhapatnam, Rajahmundry and Kadappa airports. Though, there is some delay in completion of expansion works at the Vijayawada and the Rajahmundry airports due to heavy rains and its aftermaths, work at other airports is taking place as per the schedule.

Land for expansion of Tuticorin airport

- 165. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Airports Authority of India (AAI) has obtained/received required land for the expansion/modernisation of Tuticorin airport;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) Yes, Sir. Airports Authority of India (AAI) has obtained entire land measuring 600.97 acres from the State Government for expansion/modernisation of Tuticorin Airport. Out of this, 410.87 acres of land has been received formally and for remaining 190.10 acres land, the State Government has granted 'Enterupon Permission' to AAI.

Development of airports through PPP model

166. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any decision has been taken recently by Government to develop, operate and manage some airports through the Public Private Partnership (PPP) model;
 - (b) if so, the details thereof;
- (c) whether approval was given for investments for expansion and upgradation of integrated terminals at Chennai, Guwahati and Lucknow airports;
- (d) if so, the details of the amount to be invested for each airport and schedule of completion; and
 - (e) the authority that would oversee and monitor these projects?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Yes Sir. Government of India has accorded 'Inprinciple' approval for leasing out six airports of Airports Authority of India (AAI) viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public Private Partnership (PPP) through the Public Private Partnership Appraisal Committee (PPPAC). An Empowered Group of Secretaries (EGoS) has been constituted under the chairmanship of CEO, NITI Aayog to decide on any issue falling beyond the scope of PPPAC.

(c) and (d) AAI has already planned capital expenditures of ₹8272 crore to upgrade these six airports to meet the service standards based on the traffic demand. The provisional capex planned, airport wise are (i) Ahmedabad (₹1647 crore), (ii) Jaipur (₹1441 crore), (iii) Lucknow (₹1533 crore), (iv) Guwahati (₹1697 crore), (v) Thiruvananthapuram (₹1200 crore) and (iv) Mangaluru (₹754 crore). Out of these,